

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 674**  
ANSWERED ON 06<sup>th</sup> FEBRUARY, 2025

**ACCESSIBILITY TO THE COLD CHAIN SCHEME**

**674. SHRI P P CHAUDHARY:**

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) the specific measures implemented to increase awareness about the accessibility of the Cold Chain Scheme among small farmers and Farmers Producers Organization (FPO) along with the number of awareness programmes conducted during the last year;
- (b) the details of the number of small farmers and organizations benefited from the Cold Chain scheme during the last three years and the current year along with the financial assistance provided, State-wise and year-wise;
- (c) whether any assessment has been conducted regarding gaps in cold chain infrastructure, particularly in remote areas and if so, the steps taken/being taken by the Government to address them; and
- (d) whether any plans have been made to enhance the scope and coverage of the scheme and if so, the details of the proposed additions along with the timeline for the implementation?

**ANSWER**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES  
(SHRI RAVNEET SINGH)

(a) Under the scheme of Integrated Cold Chain and Value Addition Infrastructure a component of Pradhan Mantri Kisan Sampada Yojna (PMKSY) of Ministry of Food Processing Industries (MoFPI), project proposals are invited from time to time across the country including remote or underdeveloped areas by floating Expression of Interests (EoIs) on the Ministry's website. For wider publicity of the above scheme, it is also circulated through Press Information Bureau (PIB) and leading national and regional newspapers. The Ministry also promotes

awareness of the scheme through its social media platforms and official website. Additionally, detailed information, guidelines, and updates about the scheme are made available on the official website, providing easy access to relevant resources. Individuals including small farmers as well as entities/ organizations such as FPOs/FPCs/NGOs/PSUs/Firms/Companies, etc. are eligible to avail benefits under the scheme.

Under the scheme of Promotional Activities of MoFPI, Ministry has provided financial assistance to various eligible organizations for organizing 60 events such as seminars, workshops, conferences, exhibitions etc. across the country during the year 2024 to create awareness among stakeholders including small farmers and Farmers Producers Organization (FPO) on various schemes of the Ministry including cold chain scheme.

(b) The details of the number of farmers and organizations benefited from the Cold Chain scheme during the last three years along with the State-wise financial assistance provided are at **ANNEXURE-I**

(c) A study report on “All India Cold-chain Infrastructure Capacity Assessment of Status & Gap” published during 2015 by National Centre for Cold-chain Development (NCCD), an autonomous body of Ministry of Agriculture & Farmers Welfare, highlighted the gap assessed between the existing capacity of infrastructure already created in the country and the estimated requirement. The details of estimated State-wise infrastructure requirement worked out based on the urban population (2014-15) of the country as provided in the aforesaid report are provided at **ANNEXURE – II**.

(d) Cold Chain scheme is demand driven and proposals are invited by the Ministry from across the country through floating Expression of Interests (EoIs) from time to time based on availability of funds under the scheme. As per scheme guidelines, the timelines for completion of cold chain projects will be 24 months from the date of issue of approval letter for projects in General Areas and 30 months for projects in Difficult Areas.

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## ANNEXURE-I

ANNEXURE REFERRED IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 674 FOR ANSWER ON 06.02.2025 REGARDING “ACCESSIBILITY OF COLD CHAIN SCHEME”

<b>Details of Cold Chain projects completed and farmer benefited under the Cold Chain Scheme from 2022-23, 2023-24, 2024-25 till 31.12.2024)</b>						
<b>Sr. No.</b>	<b>State</b>	<b>Number of Cold Chain projects completed</b>	<b>Total Project Cost</b>	<b>Approved Grant-in-aids</b>	<b>Released grants-in-aid</b>	<b>Farmer benefited</b>
1	Andaman & Nicobar	0	0	0	0	0
2	Andhra Pradesh	8	336.09	70.95	69.58	76416
3	Arunachal Pradesh	0	0	0	0	0
4	Assam	0	0	0	0	0
5	Bihar	0	0	0	0	0
6	Chandigarh	0	0	0	0	0
7	Chhattisgarh	0	0	0	0	0
8	D&N Haveli and D&D	0	0	0	0	0
9	Delhi	0	0	0	0	0
10	Goa	0	0	0	0	0
11	Gujarat	2	74.1	19.8	19.33	19104
12	Haryana	4	103.8	31.99	31.22	38208
13	Himachal Pradesh	2	56.13	19.52	19.03	19104
14	Jammu & Kashmir	0	0	0	0	0
15	Jharkhand	0	0	0	0	0
16	Karnataka	2	48	13.64	12.95	19104
17	Kerala	1	27.31	10	9.63	9552
18	Ladakh	0	0	0	0	0
19	Lakshadweep	0	0	0	0	0
20	Madhya Pradesh	0	0	0	0	0
21	Maharashtra	0	0	0	0	0
22	Manipur	0	0	0	0	0
23	Meghalaya	0	0	0	0	0
24	Mizoram	0	0	0	0	0

25	Nagaland	0	0	0	0	0
26	Orissa	1	49.39	10	9.5	9552
27	Puduchery	0	0	0	0	0
28	Punjab	3	66.53	13.23	13.1	28656
29	Rajasthan	0	0	0	0	0
30	Sikkim	0	0	0	0	0
31	Tamil Nadu	3	61.1	16.99	16.52	28656
32	Telangana	1	64.09	10	9.4	9552
33	Tripura	0	0	0	0	0
34	Uttar Pradesh	2	34.88	14.14	14	19104
35	Uttarakhand	4	76.98	39.53	38.16	38208
36	West Bengal	2	64.96	14.42	14.25	19104
<b>Total</b>		<b>35</b>	<b>1063.36</b>	<b>284.21</b>	<b>276.67</b>	<b>334320</b>

**ANNEXURE – II**

**ANNEXURE REFERRED IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 674 FOR ANSWER ON 06.02.2025 REGARDING “ACCESSIBILITY OF COLD CHAIN SCHEME”**

**State-wise breakup of cold storage requirement as on 2014-15 as reported by NCCD, during 2015.**

	<b>Urban Population (2014-15)</b>	<b>Percent of Population</b>	<b>Total Cold Store (MT)</b>
<b>Andhra Pradesh</b>	18428602	4.46	530925
<b>Arunachal Pradesh</b>	354419	0.09	7508
<b>Assam</b>	4774459	1.15	71996
<b>Bihar</b>	13008947	3.15	5123982
<b>Chhattisgarh</b>	6670958	1.61	513830
<b>Delhi</b>	17718674	4.29	40122
<b>Goa</b>	1002786	0.24	2271
<b>Gujarat</b>	28523771	6.9	2239476
<b>Haryana</b>	9998498	2.42	240395
<b>HP</b>	722662	0.17	306147
<b>J&amp;K</b>	3807726	0.92	907842
<b>Jharkhand</b>	8710072	2.11	24951
<b>Karnataka</b>	25886395	6.26	210313
<b>Kerala</b>	19831340	4.8	45874
<b>MP</b>	21658925	5.24	1867179
<b>Maharashtra</b>	54543414	13.19	157709
<b>Manipur</b>	943761	0.23	5062
<b>Meghalaya</b>	651738	0.16	18704
<b>Mizoram</b>	623469	0.15	8920
<b>Nagaland</b>	676818	0.16	8675
<b>Odisha</b>	7583316	1.83	305500
<b>Punjab</b>	11227754	2.72	1693408
<b>Rajasthan</b>	18558887	4.49	53395
<b>Sikkim</b>	210234	0.05	2621

<b>Tamil Nadu</b>	37817826	9.15	194640
<b>Telangana</b>	12806317	3.1	277129
<b>Tripura</b>	1161198	0.28	8554
<b>Uttar Pradesh</b>	48414644	11.71	10675137
<b>Uttarakhand</b>	3410752	0.82	72931
<b>West Bengal</b>	31729218	7.67	9480929
<b>UT &amp; Others</b>			4539
<b>Total</b>	<b>413461936</b>		<b>35100664</b>

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